

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SHAMKEY COTYSN LTD.

SECTION : 391/394 OF COMPANIES ACT, 1956

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. O.P. MISHRA & SH. SYED FAHIM AHMED, ADV.

COUNSEL FOR ARCIL : SH. DINKAR SINGH, ADV.

C P NO.10/2010

The matter was taken up today through Video Conferencing.

Heard Sh. O.P. Mishra along with Sh. Sayed Fahim Ahmad, Advocates for the applicant and Sh. Dinkar Singh, Advocate for ARCIL through video conferencing.

In view of the order passed in CP NO.(IB)131/ALD/2017, CA NO.85/2019, CA NO.249/2019, CA NO.322/2019, CA NO.349/2019, put up this matter in the week commencing 23rd August, 2021 for arguments before the Regular Court/ through Video Conferencing, by which time, Ld. Counsels for the parties may file their short written submissions, if they so desire.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)